

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P. No. 165 /2017

CP-105/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March, 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Rajendra Prasad Parmanandka. -Versus- B.P.Projects Pvt.Ltd | | |
| Under Section | 433,434 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

ORDER

None responded. Petitioner is also directed to file two additional copies of the petition.

List the matter on 15/05/2017.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)